

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2224.**

**TO BE ANSWERED ON THE 29TH NOVEMBER, 2016/ AGRAHAYANA 8, 1938
(SAKA)**

ESTABLISHMENT OF INSTITUTIONS UNDER AP REORGANISATION ACT

2224. SHRI M. MURALI MOHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the status of each assurance/promise fulfilled/implemented by the Union Government with regard to Andhra Pradesh Reorganisation Act 2014 in terms establishment of various educational institutions like AIIMS/IITs/IISER/Tribal & Agriculture Institutes, funding for completion of Polavaram National Irrigation Project, establishment of Railway Zone at Visakhapatnam, steel plant, port trust, funds for construction of new State Capital; and

(b) the funds allocated for each project including Polavaram project and construction of capital city at Amaravathi?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): The status is placed at Annexure-I

S.No.	Educational Institutions/ Projects	Status
1.	AIIMS	The Cabinet has approved the setting up of AIIMS at Mangalagiri in Andhra Pradesh with a total cost of Rs. 1618 crore in October 2015. MoU has been signed with the Govt. of Andhra Pradesh and taking over of land at Andhra Pradesh has been done. Pre-investment activities of soil survey, topographical survey etc has been completed at the site.
2.	IIT	IIT Tirupati is established in the State of Andhra Pradesh and the academic session has been commenced from the academic year 2015-16. An amount of Rs. 28 crore has been released to the Institute.
3.	IISER	The academic session in the institute has commenced from Aug 2015 from its transit campus at Tirupati. An amount of Rs. 23 crore was released during 2015-16.
4.	Agriculture University	Rs. 122.5 crore has been released for the establishment of the new Agriculture University in the State of Andhra Pradesh.
5.	Tribal University	Site has been finalized in Vizianagaram district in Andhra Pradesh for setting up of a Tribal University.

6.	Polavaram National Irrigation Project	In the past three years (2014-2017) Rs. 950 crore has been released to the Polavaram Project Authority. Central Govt. has established Polavaram Project Authority with governing body to execute the project and obtain all requisite clearances including environmental, forests and rehabilitation and resettlement norms and all court cases. After declaration as national project, all further expenses of irrigation component of Polavaram Project and that of Polavaram Project Authority are borne by the Central Govt. as grants-in-aid.
7.	Railway Zone at Visakhapatnam	A committee of Senior Officers from Railways had been constituted to inter-alia examine the feasibility of creation of the new Railway Zone and has been asked to consult the various stake holders before taking the final decision.
8.	Steel Plant	SAIL had submitted that the setting up of Steel Plant is not financially viable and further a Task Force (comprising representatives from Central and State Governments, SAIL, RINL and NDMC) has been constituted to suggest ways and means to make the projects financially viable.
9.	Port Trust	New site at Duggirajapatnam, Andhra Pradesh is selected for development of new Major Port.
10.	Construction of new State Capital	Rs.2050 crore has been released to the State of Andhra Pradesh for creation of essential urban infrastructure.

The implementation of the establishment of institutions is an ongoing and continuous process.
